## CP NO. 127(ND)/2015 RT No.11/2016

Anil Chopra

... Petitioners

Versus.

M/s Anant Tools Pvt. Ltd.

...Respondents

Present:- Mr.Rajinder Mahajan, Advocate for Petitioner.

Mr. Hemant Sharma, Advocate for respondents

Learned counsel for the parties seek some more time to argue the application under Section 8 of the Arbitration & Conciliation Act 1996. The matter is adjourned to 26-09-2016 for arguments.

(Justice R.P. Nagrath) Member (Judicial)

September 08, 2016

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(Deepa Krishan) Member (Technical)